## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/395/ (IB)/2017

NAME OF THE PETITIONER(S)

: INFORMATION TECHNOLOGY PARK LTD

NAME OF THE RESPONDENT(S)

: OMNI VISUAL MEDIA PVT LTD

**UNDER SECTION** 

: 433 (e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. **Registry** is directed to issue a fresh notice to ROC for filing the details in relation to the Corporate Debtor. Put up on **15.09.2017** at **10.30** A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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